GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES **RAJYA SABHA UNSTARRED QUESTION NO. 3911**

ANSWERED ON 04TH APRIL, 2025

NEW CAMPUS OF NIFTEM

3911. MS. KAVITA PATIDAR

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- whether Government proposes to open new campus of National Institute of Food (a) Technology Entrepreneurship and Management (NIFTEM);
- (b) if so, the details for the state of Madhya Pradesh; and
- (c) the details of incentives being provided by Government for the establishment of food processing industries by private companies and co-operative sector?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a) & (b): Yes. The Government has announced establishment of new National Institute of Food Technology, Entrepreneurship and Management (NIFTEM) in Bihar.
- (c): The Government of India, through various schemes like Production Linked Incentive (PLI), Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME), and Pradhan Mantri Kisan Sampada Yojana (PMKSY), provides financial assistance, incentives, and subsidies for the establishment of food processing industries by private companies and the cooperative sector. Brief details of these schemes are at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 3911 FOR ANSWER ON 04th APRIL, 2025 REGARDING NEW CAMPUS OF NIFTEM.

Incentives available under Pradhan Mantri Kisan Sampada Yojana (PMKSY)

S. No.	Component Scheme	Scheme Benefits (Grant-in-aid) for projects in General Area	Scheme Benefits (Grant-in-aid) for projects in Difficult Areas as well as SC/ST, FPOs, SHGs
1.	Chain and Value	project cost [subject to maximum	Grant-in-aid @ 50% of eligible project cost [subject to maximum of Rs. 10 crores per project]
2.	of Food Processing	project cost [subject to maximum	Grants-in-Aid @50% of eligible project cost [subject to maximum of Rs.5 crores per project]
3.	Agro-Processing Clusters	project cost in General Area [subject to maximum of Rs. 10 crores per project]	
4.		Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest	Grants-in-Aid maximum @50% of eligible project cost for Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.
	Quality Assurance - Food Testing Laboratories	For Private organizations/ entities: grant-in-aid of @ 50% of the eligible cost	entities: grant-in-aid of @ 70% of the eligible cost
6.	Institutions- Research & Development	Grants @ 100% of equipment cost, consumables,	For Government Organizations - Grants @ 100% of equipment cost, consumables For Private Organizations /Universities/ Institutions, Grants @ 70% of equipment cost.

<u>Incentives available under Production Linked Incentive Scheme for Food Processing</u> Industry (PLIS-FPI)

- i. The beneficiary should achieve minimum year on year sales growth of 10% for claiming incentive under Category-I, Category-II and Millet-Based Products components of the Scheme. Under Category -I component, the companies have to make committed investments to increase their production capacities. If a company does not make the committed investment upto end of 2023-24, it is not eligible to receive incentives under the Scheme.
- ii. Under Category-III, i.e., Branding and Marketing component, a company is eligible for financial incentives @ 50% of expenditure incurred on Branding & Marketing abroad subject to a maximum of 3% of Sales of food products or Rs 50 crore per year, whichever is less. The minimum expenditure should be Rs. 5 crore over a period of five years.

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

- (i) Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii) Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii) Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv) *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v) Capacity Building: The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.
